

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1282
ANSWERED ON:02.03.2001
CASES OF CENTRAL EXCISE AND CUSTOMS
MAHESHWAR SINGH

Will the Minister of FINANCE be pleased to state:

- (a) whether the number of cases of Central Excise and Customs has come down substantially following the liberalization of the import policy by the Government;
- (b) if so, whether the Government are contemplating to reduce the huge establishment expenditure in view of reduced work load;
- (c) if so, the steps being taken by the Government in this direction; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI GINGEE N. RAMACHANDRAN)

(a), (b), (c) and (d): No, Sir.

However, the position reported above notwithstanding, in order to improve efficiency and effectiveness of the administration and reduce expenditure on establishment, a proposal for integrated cadre re-structuring is under consideration for Group `A`, `B`, `C` and `D` cadres in Customs and Central Excise department and the proposal if accepted, may result in reduction of about 5% of total staff strength and recurring saving.